

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3188
TO BE ANSWERED ON 03.08.2017

HOUSES TO LANDLESS RURAL FAMILIES

3188. SHRI BHARTRUHARI MAHTAB:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the landless rural families living below poverty line identified by the Government across the country during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has allotted houses to such families under erstwhile Indira Awaas Yojana (IAY) and Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the country during the said period and if so, the details thereof, State/UT-wise;
- (c) whether there is a gap between sanctioned and utilised funds under the said scheme during the said period and if so, the details thereof and the reasons therefor, State/UT-wise;
- (d) whether the Government has received any complaints of irregularities/ corruption in allocation of houses under the said scheme during the said period;
- (e) if so, the details thereof and the reasons therefor along with the action taken/ being taken by the Government on such complaints so far, State/UT-wise; and
- (f) the other steps taken /being taken by the Government for welfare of such families in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) : According to the Socio Economic and Caste Census, 2011 (SECC, 2011), out of 17.97 crore rural households 5.40 crore households have been identified as landless deriving major part of their income from manual and casual labour.

A statement indicating number of landless households State/UT-wise, as per SECC 2011, is given at Annexure-I.

(b) : Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), restructured from erstwhile Indira Awaas Yojana (IAY) w.e.f 1st April, 2016, aims at providing a pucca house with basic amenities to all in rural areas of the country. The beneficiaries under PMAY-G comprise all houseless households and households living in zero/ one or two kutcha wall and kutcha roof houses as per SECC, 2011 data, and as verified by the Gram Sabha.

A statement indicating number of house allocated under PMAY-G (erstwhile IAY), State/UT-wise during the last three years and current year is given at Annexure-II.

(c) : The gap in fund utilisation is occurred due to construction of houses is allowed to be completed within 12 months/ 24 months from the date of sanction/ sanction of 1st installment.

A statement indicating funds allocated and utilised under PMAY-G (erstwhile IAY), State/UT-wise during the last three years and current year is given at Annexure-III.

(d) & (e) : The scheme is being implemented by the States/UTs as per the programme guideline/Framework for Implementation. Some instances of irregularities in scheme implementation have been reported which are mainly related to misappropriation of funds, allotment of houses to ineligible persons, release of funds to some other person's account, bribe seeking and non release of instalments in time etc.

With regard to the complaints received in the Ministry of Rural Development through CPGRAMS or otherwise, the same are forwarded to the respective State Government for their redressal and furnish the Action Taken Report to the Ministry under intimation to the complainant within one month of receipt of the complaint. States can also use the services of Ombudsman under MGNREGA to dispose off the grievances and reported incidents of irregularities under PMAY-G.

A statement indicating status of complaints received under PMAY-G (erstwhile IAY) and forwarded to the State for action appropriate is given at Annexure-IV.

(f) : The Ministry of Rural Development is implementing various schemes for welfare of families including landless households in rural areas of the country, such as Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Livelihood Mission (NRLM), National Social Assistance Programme (NSAP), Deen Dayal Upadhyaya Gramme Kaushalya Yojana (DDU-GKY) etc.

Annexure I

**Annexure referred to Lok Sabha Unstarred Question No. 3188 due for answer
on 03.08.2017**

**No. of Landless Rural Households State/UT wise as per SECC 2011
Data**

S.No.	STATE	LANDLESS HOUSEHOLDS
1	ANDHRA PRADESH	3,400,265
2	ARUNACHAL PRADESH	7,437
3	ASSAM	1,565,855
4	BIHAR	8,409,965
5	CHHATTISGARH	1,543,648
6	GOA	11,765
7	GUJARAT	1,840,289
8	HARYANA	804,538
9	HIMACHAL PRADESH	49,584
10	JAMMU & KASHMIR	123,764
11	JHARKHAND	911,247
12	KARNATAKA	1,174,191
13	KERALA	1,191,581
14	MADHYA PRADESH	4,325,823
15	MAHARASHTRA	4,092,507
16	MANIPUR	62,140
17	MEGHALAYA	132,501
18	MIZORAM	5,341
19	NAGALAND	14,061
20	ODISHA	3,131,932
21	PUNJAB	689,544
22	RAJASTHAN	2,242,666
23	SIKKIM	7,163
24	TAMILNADU	3,750,317
25	TELANGANA	1,280,248
26	TRIPURA	219,131
27	UTTARAKHAND	181,664
28	UTTAR PRADESH	5,753,312
29	WEST BENGAL	6,983,342
30	UT- A&N ISLANDS	7,752
31	UT- PUDUCHERRY	24,041
32	UT-CHANDIGARH	1,746
33	UT-D&N HAVELI	6,986
34	UT-DAMAN AND DIU	2,892
35	UT-LAKSHADWEEP	339
36	UT-NCT OF DELHI	51,071
	TOTAL	54,000,648

Annexure-II**Annexure referred to Lok Sabha Unstarred Question No. 3188 due for answer on 03.08.2017****Number of House Allocated under PMAY-G (erstwhile IAY-G) State/UT wise during last three years and current year**

S.No.	State	2014-15	2015-16	2016-17	2017-18
1	ANDHRA PRADESH	78258	65976	75054	48058
2	ARUNACHAL PRADESH	2017	1357	9034	2187
3	ASSAM	183171	123193	219695	40119
4	BIHAR	280255	236271	637658	538959
5	CHATTISGARH	42889	41186	232903	206372
6	GOA	586	495	761	0
7	GUJARAT	34105	28753	113595	91108
8	HARYANA	34771	29314	25556	12886
9	HIMACHAL PRADESH	4688	2635	4874	2511
10	JAMMU AND KASHMIR	13484	7579	17020	21752
11	JHARKHAND	49701	41901	230855	159052
12	KARNATAKA	94995	80087	93065	52284
13	KERALA	59060	49792	32559	9872
14	MADHYA PRADESH	115186	97109	448147	389532
15	MAHARASHTRA	188319	158763	230422	150934
16	MANIPUR	4658	3133	9740	0
17	MEGHALAYA	8433	5672	17030	3715
18	MIZORAM	1293	870	4806	1794
19	NAGALAND	1480	996	8481	0
20	ORISSA	160610	160610	396102	340498
21	PUNJAB	56750	47844	24469	6615
22	RAJASTHAN	101015	85162	250258	223629
23	SIKKIM	1834	1234	1957	0
24	TAMIL NADU	53429	52814	176338	130214
25	TELANGANA	67312	56748	50959	19715
26	TRIPURA	9550	9459	23730	1259
27	UTTAR PRADESH	425299	358551	575258	396594
28	UTTARAKHAND	11443	6432	10861	4915
29	WEST BENGAL	432803	364877	436512	374629
30	ANDAMAN AND NICOBAR	867	609	210	262
31	DADRA & NAGAR HAVELI	223	157	304	801
32	DAMAN & DIU	60	43	54	27
33	LAKSHADWEEP	22	16	57	0
34	PUDUCHERRY	412	549	321	0
	Total	2518978	2120187	4358646	3230293

Annexure referred to Lok Sabha Unstarred Question No. 3188 due for answer on 03.08.2017
Fund Allocated and Utilized under PMAY-G (erstwhile IAY-G) State/UT wise during last three years and current year

(Rs. in Crores)

S.No.	State	2014-15 [^]		2015-16*		2016-17*		2017-18*	
		Central Allocation	Utilization**	Central Allocation	Utilization**	Central Allocation	Utilization**	Central Allocation	Utilization**
1	ANDHRA PRADESH	427.3	505.46	288.18	484.81	562.00	0.00	359.86	NR
2	ARUNACHAL PRADESH	14.16	1.75	9.53	0.00	109.93	0.00	26.61	0.00
3	ASSAM	1285.86	1206.28	864.81	824.63	2673.25	622.74	488.17	440.73
4	BIHAR	1530.19	2290.94	1032.03	1284.99	4774.78	606.72	4035.73	905.11
5	CHATTISGARH	234.18	220.29	179.90	255.80	1811.09	787.49	1545.31	916.24
6	GOA	3.20	0.00	2.16	1.36	5.70	3.53	0.00	0.25
7	GUJARAT	186.22	434.41	125.59	197.63	850.60	96.26	682.22	236.66
8	HARYANA	189.85	136.90	128.04	99.04	191.37	82.14	96.49	59.37
9	HIMACHAL PRADESH	27.43	23.10	18.50	23.79	59.31	23.69	30.55	22.95
10	JAMMU & KASHMIR	78.88	8.07	53.20	50.60	207.10	0.02	264.68	0.00
11	JHARKHAND	271.37	183.07	183.02	273.93	1728.64	426.54	1190.98	767.97
12	KARNATAKA	518.68	1112.89	349.82	1102.55	696.87	13.27	391.50	NR
13	KERALA	322.47	305.10	217.49	393.17	243.80	153.91	73.92	51.06
14	MADHYA PRADESH	628.92	187.74	424.17	457.60	3425.82	1968.60	2916.82	4687.85
15	MAHARASHTRA	1028.22	979.73	693.48	584.82	1725.40	939.75	1130.19	956.74
16	MANIPUR	32.70	4.85	21.99	3.66	118.51	11.70	0.00	1.57
17	MEGHALAYA	59.21	67.79	39.82	33.92	207.22	10.37	45.20	4.43
18	MIZORAM	9.08	2.16	6.11	2.77	58.48	3.94	21.83	5.04
19	NAGALAND	10.39	8.27	6.99	0.00	103.20	0.00	0.00	0.00
20	ORISSA	876.93	67.51	701.54	1676.14	3118.72	709.45	2549.65	1758.14
21	PUNJAB	309.86	21.23	208.98	6.56	183.22	3.79	49.53	2.08
22	RAJASTHAN	551.54	648.95	371.99	549.13	1873.93	728.02	1674.53	1207.35
23	SIKKIM	12.88	12.08	8.66	2.40	23.81	1.87	0.00	0.87
24	TAMIL NADU	291.73	229.61	230.69	220.11	1320.42	199.22	975.04	148.99
25	TELANGANA	367.52	536.72	247.88	343.65	381.58	0.00	147.63	NR
26	TRIPURA	67.04	54.53	66.40	56.52	288.75	30.48	15.32	66.07
27	UTTAR PRADESH	2322.13	2400.80	1566.15	1975.53	4307.53	1169.42	2969.70	2010.21
28	UTTARAKHAND	66.94	53.76	45.15	54.98	132.16	49.38	59.81	25.02
29	WEST BENGAL	2363.11	2130.41	1593.78	3051.69	3317.72	1708.57	2805.22	1389.33
30	A&N ISLANDS	6.32	0.76	4.43	0.00	2.63	0.00	3.27	0.00
31	D&N HAVELI	1.62	0.39	1.14	0.00	3.79	0.00	10.00	0.00
32	DAMAN & DIU	0.44	0.00	0.31	0.00	0.67	0.00	0.34	0.00
33	LAKSHADWEEP	0.17	0.00	0.12	0.00	0.71	0.00	0.00	0.00
34	PUDUCHERRY	3.00	0.00	4.00	0.00	4.00	0.00	0.00	0.00
	TOTAL	141.00	138.36	9696.07	140.12	345.13	103.51	245.60	156.64

^ Figures reported by States/Uts on Monthly Progress Report/MIS

* Figures reported by States/Uts on Awaasoft as on 01.08.2017

**Utilization reported against Total Available Funds (TAF) which includes Central Release, State Release, Miscellaneous receipts and interest accrued

NR-Not Reported on Awaasoft

**Annexure
IV**

**Annexure referred to Lok Sabha Unstarred Question No. 3188 due for answer on
03.08.2017**

**Number of Complaints received under PMA Y-G (erstwhile IAY-G) during
last three years and current year forwarded to States for action
appropriate**

S.No	State	2014-15	2015-16	2016-17	2017-18
1	Arunachal Pradesh	1	0	0	0
2	Assam	1	2	1	0
3	Bihar	2	11	38	6
4	Chhattisgarh	0	0	0	0
5	Gujarat	0	0	0	0
6	Haryana	0	1	2	0
7	Himachal Pradesh	0	0	0	0
8	Jammu & Kashmir	0	0	0	0
9	Jharkhand	0	1	2	2
10	Karnataka	0	0	0	0
11	Kerala	0	0	1	0
12	Madhya Pradesh	2	0	10	3
13	Maharashtra	0	0	1	0
14	Manipur	0	0	0	0
15	Orissa	2	0	5	1
16	Punjab	0	0	1	0
17	Rajasthan	0	2	7	0
18	Tamil Nadu	0	0	0	0
19	Tripura	0	1	1	0
20	Uttar Pradesh	0	6	88	21
21	Uttarakhand	0	0	0	0
22	West Bengal	2	1	7	2
	Total	10	25	164	35